

R.O.C.No.7 & 9/2014-Con.B1/
Spl.Cell-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No.178 / 2014

Ms. R.Vijayakumari, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Sub Judge, Gingee, who has been deputed to the Puducherry Judicial Service to function as Chief Judicial Magistrate, Pondichery in G.O.(D) No.749, Home (Courts-I) Department, dated 27.10.2014 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.32/2014-LD, Law Department, dated 16.10.2014 of Government of Puducherry, is transferred and posted on deputation as Chief Judicial Magistrate, Pondicherry in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 05.11.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.7 & 9/2014-Con.B1/
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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Ms.R.Vijayakumari, Sub Judge, Gingee –
Transferred and posted as Chief Judicial Magistrate, Pondichery -
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 178 / 2014, dated : 05.11. 2014.

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Ms.R.Vijayakumari, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Sub Judge, Gingee, who has been transferred and posted on deputation as Chief Judicial Magistrate, Pondicherry in the High Court's Notification cited above is required to hand over charge of her post to the nearest Principal Sub Judge / Additional Sub Judge / Sub Judge, as the case may be, immediately and take charge of the post of Chief Judicial Magistrate, Pondicherry, immediately, without availing full joining time.

HIGH COURT, MADRAS.
DATED : 05.11.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL